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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA 1710/1996

New Delhi, this 14th day of August, 1996

Hon'ble Shri A.V. Haridasan, VC(J)  
Hon'ble Shri K.Muthukuar, Member(A)

Girraj Narayan  
s/o late Shri L.N. Saxena  
Senior Research Officer  
Planning Commission, New Delhi

.. Applicant

(By Shri S.K. Das, Advocate)

vs.

Union of India, through

1. Secretary  
Deptt. of Statistics  
M/Planning & Prog. Implementation  
New Delhi

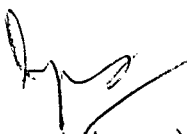
2. Shri Dipankar Sinha  
3. Shri A.K. Mathur  
4. Shri R.G. Mitra  
all through Secretary  
M/Planning & Prog. Implementation  
New Delhi

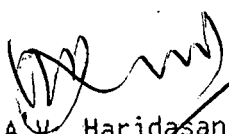
.. Respondents.

ORDER(oral)

Hon'ble Shri A.V. Haridasan

Heard Shri S.K. Das, learned counsel for the applicant. After making submissions for sometime, he seeks permission to withdraw this application with liberty to take up the matter with the Department and thereafter if any grievance subsists to seek further relief in accordance with law. Granting such liberty, the application is closed as withdrawn.

  
(K. Muthukumar)  
Member(A)  
14.8.1996

  
(A.V. Haridasan)  
Vice-Chairman(J)  
14.8.1996

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